

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2099**  
**ANSWERED ON 09.12.2024**

**MECHANISM FOR MONITORING AGENCIES ENGAGED IN SKILL DEVELOPMENT  
TRAINING**

†2099. SMT. MANJU SHARMA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has developed any new mechanism to monitor the functioning of agencies which are engaged in imparting skill development training and Government assistance;
- (b) if so, the details thereof; and
- (c) the details of number of people against whom actions have been taken so far in this regard?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a to c): Under the Government of India's Skill India Mission (SIM) , the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres / institutes etc. under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Sikhshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country. The SIM aims at enabling youth of India to get future ready, equipped with industry relevant skills.

To ensure the monitoring of agencies/institutes engaged in imparting the skill training, enrollment of candidates under PMKVY, JSS and NAPS is *Aadhaar based* to ensure that fake enrolments do not occur. In addition, following measures have been taken by MSDE:

**PMKVY**

- The training centers have been mandated under PMKVY to install Aadhaar enabled biometric attendance system (AEBAS) machine to keep track of candidates' attendance for the training. To ensure compliance, the payment to the training centres has been linked to attendance.
- Concurrent Monitoring of training centres and candidate skilling lifecycle progress by using the following monitoring tools:
  - i. *Call Validation*: Manual calls are made to the candidate on the mobile number provided to capture the feedback of candidates on various aspects of training. Additionally, call validation also helps to investigate the issues received through multiple channels like public grievance, complaint from other stakeholders etc.

ii. *Surprise Center Visits*: Real time surprise visits are made by NSDC/SSC staff members to check the array of scheme compliance parameters.

iii. *Virtual Verification*: It's a technology driven monitoring mechanism to virtually monitor and verify PMKVY compliance at the training center level. The training center has to provide the required information along with geotagged and time stamped images through mobile application, as and when asked.

iv. *Outcome based payment to training centres*: Payment to training centres are based on specific outcomes like attendance, certification, and placements through the lifecycle of the program.

- A penalty matrix has been devised to penalize (including financial penalties) for non-compliant entities. In cases of severe non-compliance or any unethical practice, a training center may be suspended for a period of six months or blacklisted from the skill ecosystem. Under PMKVY 4.0, monitoring action has been taken on **1008** Training Centres so far.

## **NAPS**

- Under National Apprenticeship Promotion Scheme (NAPS), a National Steering Committee (NSC) and a Scheme Monitoring and Review Committee (SMRC) have been established at the central level to monitor the scheme. Similarly, State Implementation Review Committees (SIRCs) have been constituted at State/UT level.
- Scheme is also monitored through the State Apprenticeship Advisor (SAAs) and Assistant Apprenticeship Advisor (AAAs) in every district besides utilizing Regional Directorates of Skill Development and Entrepreneurship (RDSDEs) and National Skill Development Corporation (NSDC) for this purpose. The Apprenticeship portal acts as the central hub for scheme monitoring, capturing all essential credentials of the candidates and establishments.

## **JSS**

- MSDE monitors the implementation of the Scheme through periodic review meetings and filed visits. The scheme implementation is also monitored through Skill India Digital Hub (SIDH) portal.
- At State level, the monitoring and supervision of the JSSs is done by the RDSDEs. The RDSDE officials periodically visit and inspect the JSS under their jurisdiction for effective monitoring.
- At the JSS Level, a 16-member committee known as Board of Management (BoM) has been established in each JSS. The BoM of the JSS periodically reviews the programmes implemented by the JSS. The BoM members visit the skill training centres periodically and place their observations in the BoM meeting for taking corrective measures for improving the functioning of JSS.

## **DGT**

- The Industrial Training Institutes (ITIs) operate under the administrative and financial control of the respective State Directorates. These State Directorates play a crucial role in monitoring and managing the day-to-day functioning of the ITIs.
- To further strengthen the monitoring framework, the Directorate General of Training (DGT), under the Ministry of Skill Development and Entrepreneurship (MSDE), has introduced a data-driven grading methodology for ITIs. This grading system evaluates the performance of ITIs based on a comprehensive set of parameters, such as admissions, examinations etc.